

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-515
IB-625/ND/2021
IA/5190/2022

IN THE MATTER OF:

Dhawal Construction Co.

....Applicant

Vs.

Dhingra Jardine Infrastructure Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Abhinav Aggarwal, Proxy Counsel in
IA/5190/2022

ORDER

List the matter before the Regular Bench on **25.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)